

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 101  
CP No. 19/CB/2023  
IA (Companies Act) No. 33/CB/2023

**Proceedings under Section 58(3) of Companies Act**

**IN THE MATTER OF:**

Sasmita Sahoo  
V/S

.....Applicant

Ananta Realcon Pvt. Ltd. & Ors.

.....Respondents

**Order delivered on 05/06/2024**

**Coram:**

H.V. Subba Rao, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Saroj Kumar Sahoo, CS.

For the Respondent

Mr. Umesh Chandra Sahoo, Adv.

**ORDER**

**CP No. 19/CB/2023 & IA (Companies Act) No. 33/CB/2023:**

Ld. Authorised Representative, PCS, Mr. Saroj Kumar Sahoo, appears for the applicant/petitioner.

Ld. Counsel, Mr. Umesh Chandra Sahoo, appears for the respondent.

The petition is filed seeking direction to the respondent to transmit the 51% of share of her late husband Santosh Kumar Sahoo to herself and her minor child and to induct the petitioner in the Board.

List the matter on 31.07.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**